

1	2	3	4	5
<b>Union Territories</b>				
26	A & N Islands . . . . .	11.96	16.00	19.38
27	Chandigarh . . . . .	5.94	6.51	14.31
28	Dadra & Nagar Haveli . . . . .	3.54	4.30	5.51
29	Daman & Diu . . . . .	0.79	0.73	0.66
30	Delhi . . . . .	92.19	214.85	299.29
31	Lakshadweep . . . . .	4.83	1.95	0.32
32	Pondicherry . . . . .	18.50	50.37	40.13

#### Scholarship to Students of Hilly Areas for higher education

2342. SHRI RATNA BAHADUR RAI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is any provision for grant of scholarship to students of hilly areas for higher education; and

(b) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) The Ministry of Human Resource Development has no separate provision for grant of scholarships to students of hilly areas but they are considered alongwith others under existing schemes.

#### Non-Payment of Salary to Teachers under D. M. C.

2343. SHRI N. E. BALARAM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government are aware that in some schools under Delhi Municipal Corporation, teachers were not paid their pay for October even upto 23rd November, 1991;

(b) whether it is a fact that bonus and arrears of D.A. have also not been paid till date; and

(c) if so, the reasons therefor and the steps being taken to ensure that payment is made to them every month?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) Yes, Sir.

(c) According to the information furnished by MCD, in some schools teachers could not be paid their salaries of October, 1991 upto 23-11-91 due to shortage of funds in some Zonal offices and non-compliance of certain formalities by some teachers.

Regular meetings are held with the Finance Department of M.C.D. to provide adequate funds at Zonal levels for making payment of salary and other dues to the teachers by 7th of every month. Zonal Officers have also been instructed to ensure timely payment to teachers.

#### Transfers of Teachers of Port Blair

2344. SHRI SAMAR MUKHERJEE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state;

(a) whether it is a fact that a number of Teachers of Kendriya Vidyalaya, Port Blair are awaiting transfer to mainland, having completed their tenure in the Islands 'since long;

(b) whether any steps are being taken to expedite their transfers; and

(c) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (c) Thirty teachers have completed the normal period of stay at Kendriya Vidyalaya, Port Blair. Nine Teachers are not interested in transfer to the mainland. Transfer orders of 16 teachers have been issued. The remaining 5 teachers have been retained for the time being until substitutes are posted.

**Recognition to Exams being conducted by Institute of Surveyors**

2345. SHRI V. NARAYANASAMY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the examination in Building and Quantity Surveying conducted by the Institute of Surveyors for a Degree in Engineering is recognised by Government of India; and

(b) whether degrees in Engineering recognised by Government are also recognised by State Governments and their departments for employment and) promotions?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b) A pass in the Final Direct Final Examination of the Institute of Surveyors in Building and Quantity Surveying has been recognised by the Government of India for the purpose of employment under the Central Government in the appropriate field Prescribing qualifications for employment and promotions under State Services is the prerogative of the concerned State Governments

**Appointment of Director, National School of Drama**

2346. SHRI KRISHAN LAL SHARMA- Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Government had appointed a Committee to recommend names for the post of Director, National School of Drama, Delhi;

(b) if so, the time limit prescribed for the Committee to complete its job; if not, what are the reasons therefor; and

(c) the expenditure incurred in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) No, Sir.

(b) and (c) Do not arise.

**Filling up of Reserved Posts in Education Deptt, of M.C.D.**

2347. SHRI CHATURANAN MISHRA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of posts in Delhi Municipal Corporation Education Deptt of Additional Education Officer and Senior Inspectors of School;

(b) the number of posts reserved for Scheduled Tribes;

(c) how many posts reserved for S. T. have been filled up and how many are lying vacant;

(d) whether any efforts have been made recently to fill those vacant posts from scheduled tribes; and

(e) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) While there is no post of Additional Education Officer in M.C.D., the number of posts of Senior Inspectors of School is five.

(b) and (c) As ascertained from the M.C.D. posts for Scheduled Tribes are reserved as per roster points prescribed. Out of the vacancies filled so far, no post fell on the reserved point for ST.

(d) and (e) Do not arise.